

Nr. Surre for the applicant present. The
applicant is also present. Nr. Surre states
that the applicant does not wish to
proceed with application. The application
is therefore disposed of as withdrawn.
~~Earlier~~ Earlier stay order dated 13.8.1986
stands vacated. A copy of this order
be sent to D. No. 1.

B. L. Gupta
28.8.1986

Noted Pl.
H. V. S. (V. D. S. S. S.)
(for A)

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